

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 206 OF 2015 &**  
**IA NO. 344 OF 2015**

**Dated: 6<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Damodar Valley Power Consumers Association & Anr. .... Appellant(s)**  
**Versus**  
**West Bengal Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

Mr. M. G. Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya  
Mr. Pulkit Agarwal for R-2

**ORDER**

List the matter on **06-09-2018** as agreed by the learned counsel appearing for both the parties.

**(S. D. Dubey)**  
**Technical Member**

*Bn/pr*

**(Justice N. K. Patil)**  
**Judicial Member**